

**Inclusion of amended land ceiling laws
in IX Schedule of the Constitution**

4357. SHRI Y. ESWARA REDDY :
Will the Minister of AGRICULTURE be
pleased to state :

(a) whether Government have decided
to include the amended land ceiling laws
in the Ninth Schedule of the Constitution ;
and

(b) if so, the steps taken in this re-
gard ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHB P. SHINDE) (a) Yes, Sir.

(b) A bill is being drafted for being
placed before Parliament.

**Change in Provisions of essential commo-
dities Act**

4358. SHRI PRIYA RANJAN DAS
MUNSI Will the Minister of AGRICUL-
TURE be pleased to state :

(a) whether the present provision in the
Essential Commodities Act provided bail-
able offence for hoarding, adulteration ;
and

(b) if so, whether such provision can be
immediately changed ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHB P. SHINDE) . (a) and
(b). Section 10A of the Essential Com-
modities Act, 1955 provides that every
offence punishable under the Act shall be
bailable. Government are reviewing the
provision relating to bail.

मध्य प्रदेश में पंच जल का दूषित होना

4359. श्री अमराह प्रघान . क्या निर्वाण और
आवाज मंत्री यह बनाने की कृपा करने कि

(क) मध्य प्रदेश में तेरे आदिवासी क्षेत्रों की सभ्य
किसकी है अद्दा पर कारखाने लगाये जाने की सम्भावना

के कारण नदियों और तालों का पीने का पानी दूषित
होने का खतरा है और अब तक कितनी नदियों और
तालों का पानी दूषित हो चुका है ;

(ख) क्या इसम बारे में मंत्रालय की प्रतिवेदन
प्रस्तुत किये गये हैं और इस आधार पर क्या कार्यवाही
की गई है ,

(ग) ऐसे कौन से उपाय किये जायेंगे जिनसे
इन क्षेत्रों में पीने का पानी दूषित न हो , और

(घ) क्या पांचवी पंचवर्षीय योजना के दौरान
इसके लिये कोई प्रावधान किया गया है ?

संसदीय-कार्य विभाग तथा निर्वाण और आवाज
मंत्रालय में राज्य मंत्री(श्री अमराह मेहता) (क) से
(घ) मध्य प्रदेश सरकार ने सचना की प्रतीक्षा
की जा रही है जो प्राप्त होने पर सभा-पटल पर रख
दी जायेगी ।

Dehoarding of Foodgrains in Gujarat

4360 SHRI P M MEHTA Will the
Minister of AGRICULTURE be pleased
to state :

(a) whether large scale hoarding of es-
sential commodities and various items of
oil and foodgrains in Gujarat State has
resulted in food shortage in the State ,

(b) if so, whether Union Government
has decided to increase the rands in the
State ;

(c) what necessary measures are being
taken in this regard . and

(d) what action has been taken against
those held so far for hoarding the food-
grains ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHB P SHINDE) : (a) to (d).
The required information is being collected
and will be laid on the Table of the Sabha.